

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 106/(MAH)/2013

CORAM: Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES: Mr. Asher E Melmed  
V/s.  
M/s. Touranto & Co. (India) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**

**T.C.P. No. 106/397-398/NCLT/MB/MAH/2013**

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **7<sup>th</sup> December, 2017 at 2.30 p.m.**

Sd/-  
**Bhaskara Pantula Mohan**  
**Member (Judicial)**

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**

Dated: 17.10.2017  
vkr

*Both were present. Bnt. did not sign.*

*(No order)*